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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER :TCP/9/2016
NAME OF THE PETITIONER(S) :Shri Chava Bharat Kumar
NAME OF THE RESPONDENT(S) :Spanish Millstream Leather Private Limited and 3 others
UNDER SECTION :397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	S-VARSHA for K. RAMASAMY	Representing Counsel for Petitioner	Shanube.

ORDER

Ms S Varsha, representing counsel for petitioner present and sought time for filing written arguments. Time enlarged at request. Put up on **31.05.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)